

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)-111(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

**NAME OF THE PARTIES:- Reliance Commercial Finance Limited
V/s
Edrishti Movies Private Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Siddha Pamecha appeared for the Financial Creditor through VC and Counsel, J D'seuza i/b Ganesh Mogre appeared for the Corporate Debtor. List this matter on **13.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)